

- (a) whether it is a fact that, off late, students are thrashing teachers and even killing teachers who have objected to cheating in the Board Exams;
- (b) if so, the details of the incidents which have taken place, State-wise; and
- (c) the effective steps the Ministry is taking to protect the lives of teachers?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) and (b) Some stray incidents were reported in the Media of students misbehaving with teachers in the Board Examinations. However, as far as the Central Board of Secondary Education (CBSE) is concerned no such incident has been reported for the examinations conducted by it.

- (c) So far as the Examinations conducted by the CBSE are concerned, such cases are covered under use of Unfair means and the Board has laid down a procedure to deal with such cases.

#### **Funds for secondary education of girls**

3183. DR. JANARDHAN WAGHMARE :  
SHRI N.K. SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that allocation of funds for the National Scheme of Incentive to Girls for Secondary Education has been reduced in the current financial year;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the measures taken by Government to improve secondary education infrastructure in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) to (b) No, Sir. An amount of ₹ 50.00 crore was allocated for the National Scheme of Incentive to Girls for Secondary Education in BE 2011-12 which was revised to ₹ 163.50 crore. An amount of ₹ 100.00 crore has been allocated for the scheme in BE 2012-13.

- (c) Rashtriya Madhyamik Shiksha Abhiyan (RMSA) provides for opening new schools through upgradation of upper primary schools and strengthening of existing high schools through construction of additional classrooms, laboratories, separate toilets for girls, drinking water facilities, computer rooms, etc. From 2009-10 to 2011-12,

under RMSA 9670 new secondary schools and strengthening of 34311 existing schools have been approved to improve the secondary education infrastructure in the country.

Under the Model School Scheme, launched in November 2008, the Ministry has decided to set up 6.000 model schools at the rate of one school per block as benchmark of excellence.

The Centrally sponsored scheme 'Construction and Running of Girls' Hostel for Students of Secondary and Higher Secondary Schools' launched in 2008-09 envisages construction of hostel with a capacity of 100 girls in each of the nearly 3500 Educationally Backward Blocks (EBBs) in the country.

Under the Information Communication Technology (ICT) Scheme, funds are provided for setting up computer labs at the rate of 10 computers per school, internet connectivity, electricity, dedicated computer teachers for Government and Government-aided secondary and higher secondary schools.

#### **Single entrance examination for engineering colleges**

3184. SHRI SABIR ALI :

SHRI N. BALAGANGA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any decision has been taken to introduce single centralized entrance examination for admission in all engineering colleges of the country;
- (b) if so, the details thereof and the time by which it will be implemented;
- (c) whether Government has consulted State Governments in the matter; and
- (d) if so, the reaction of State Governments thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) to (b) The Council of the Indian Institutes of Technology (IITs), in its 43rd meeting held on 14.09.2011, deliberated on the Ramasami Committee's Report in details and approved 'in principle' to hold a Common National Examination with weightage to State Board results, normalised on the basis of percentile formula, for admission to engineering institutions. The proposal was also endorsed 'in principle' by the State Ministers in the State Education Ministers' Conference held on 22nd February, 2012. Steps have been initiated to finalize the common examination process in consultation with all the stakeholders before its actual implementation.